

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION No. 1926
TO BE ANSWERED ON 31.07.2025

EMPLOYMENT TO TRIBALS

1926. Shri Murari Lal Meena:

Adv Gowaal Kagada Padavi:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of tribal families/youths provided employment or direct benefits under central tribal schemes or associated institutions like TRIFED, NSTFDC etc. so far in the country, State-wise including Rajasthan, particularly in Dausa district;
- (b) whether tribal youths are receiving adequate placement support post-training under skill development schemes and if so, the details thereof;
- (c) whether there is a monitoring mechanism to track post-training employment status of tribal candidates and if so, the details thereof;
- (d) whether TRIFED is providing training and necessary financial assistance to tribal artisans of Rajasthan for marketing their products and if so, the details thereof;
- (e) the present status of the Minimum Support Price (MSP) scheme for Minor Forest Produce (MFP) and the quantity of procurement made under this scheme in Rajasthan so far; and
- (f) the number of tribal beneficiaries provided direct benefits so far under the said scheme in Rajasthan, particularly in Dausa district?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
SHRI DURGADAS UIKEY

(a) to (d) Under the schemes of Pradhan Mantri Janjatiya Vikas Mission (PMJVM) and Pradhan Mantri Janjati Adiwasi Nyaya Maha Abhiyan (PM JANMAN), the Ministry provides financial support to State Governments for setting up of Van Dhan Vikas Kendras (VDVKs) which are clusters of tribal Self-Help Groups (SHGs). The tribal members associated with VDVKs are provided value addition training and forward market linkages thereby supporting their livelihood / self-employment activities. Besides, TRIFED undertakes backward and forward linkages for marketing of tribal produce / products through empanelment of tribal artisans as suppliers and procurement of products from them. TRIFED has empaneled 11 artisans/suppliers in Dausa district of Rajasthan, associated with 90 families. The state-wise details of VDVKs, including Rajasthan, are given at **Annexure 1**.

Additionally, National Scheduled Tribes Finance and Development Corporation (NSTFDC), a Central Public Sector Enterprise (CPSE) under the Ministry of Tribal Affairs, provides concessional loans to the eligible Scheduled Tribe persons for undertaking income generation activities/self-employment thereby instilling the spirit of entrepreneurship. The State-wise detail of beneficiaries assisted and loans disbursed to them in the last five years including Rajasthan is given at **Annexure 2**.

(e) and (f) Under the PMJVM scheme, the Ministry has provided revolving funds amounting to Rs. 20.00 lakhs to the State Government of Rajasthan for procurement of Minor Forest Produce (MFP) at Minimum Support Price (MSP). So far, Rajasthan State has reported procurement of 377.51 MT of MFPs worth Rs. 251.88 lakhs.

Annexure 1 referred to in Part (a) to (d) of the reply to Lok Sabha Unstarred Question No. 1926 for 31.07.2025

State-wise details of PMJVM VDKs

Sl. No.	State/UT	No. of VDKs Sanctioned	No. of Beneficiaries	Funds Sanctioned (In Lakhs)
1	Andhra Pradesh	415	123258	6162.9
2	Arunachal Pradesh	106	32897	1590
3	Assam	508	154976	7620
4	Chhattisgarh	139	41700	2085
5	Dadra Nagar Haveli and Daman and Diu	1	302	15
6	Goa	10	3000	150
7	Gujarat	200	57968	2895.65
8	Himachal Pradesh	4	1110	55.5
9	Jammu & Kashmir	100	29791	1457
10	Jharkhand	146	43701	2174.7
11	Karnataka	140	41748	2087.4
12	Kerala	44	12038	597.25
13	Ladakh	10	3000	150
14	Madhya Pradesh	126	37860	1890
15	Maharashtra	279	83850	4185
16	Manipur	204	61,503	3051.8
17	Meghalaya	169	50835	2534.1
18	Mizoram	286	84268	4211.55
19	Nagaland	347	104068	5203.4
20	Odisha	170	50094	2479.25
21	Rajasthan	505	152362	7511.55
22	Sikkim	80	23801	1169.05
23	Tamil Nadu	8	2400	120
24	Telangana	17	5100	255
25	Tripura	57	16116	776
26	Uttar Pradesh	25	7238	359.55
27	Uttarakhand	12	3605	179.95
28	West Bengal	22	6719	329.35
Total		4130	1235308	61296

State-wise details of PM-JANMAN VDVks

Sl. No.	State/UT	No. of VDVks Sanctioned	No. of Beneficiaries	Funds Sanctioned (In Lakhs)
1	A&N	1	56	2.8
2	Andhra Pradesh	73	6,162	307.55
3	Chhattisgarh	16	2,422	119.75
4	Gujarat	21	1,050	52.5
5	Jharkhand	35	2,876	143.8
6	Karnataka	33	1,836	91.8
7	Kerala	7	537	26.85
8	Madhya Pradesh	83	5,091	254.5
9	Maharashtra	40	3,624	181.2
10	Manipur	2	600	30
11	Odisha	58	4773	223.65
12	Rajasthan	51	8,842	442.1
13	Tamil Nadu	37	2,403	120.15
14	Telangana	25	1427	73.05
15	Tripura	30	2,550	127.5
16	Uttarakhand	9	634	31.7
17	Uttar Pradesh	5	319	15.95
18	West Bengal	5	278	13.9
Total		531	45480	2258.75

**Annexure 2 referred to in Part (a) to (d) of the reply to Lok Sabha Unstarred Question
No. 1926 for 31.07.2025**

State-wise amount of loans disbursed and beneficiaries under the schemes of NSTFDC

(Rs. In lakhs)

S. N o.	State	2020-21		2021-22		2022-23		2023-24		2024-25	
		Amt.	No. of benefic iaries	Amt.	No. of benefic iaries	Amt.	No. of benefic iaries	Amt.	No. of benefic iaries	Amt.	No. of benefic iaries
1	Andhra Pradesh	5022.24	12533	1127.19	2006	4119.80	13669	5551.49	27221	6039.21	12899
2	Andaman & Nicobar	-	-	-	-	-	-	0	0	0	0
3	Arunachal Pradesh	970.52	435	814.01	8143	699.90	1835	25.77	13	17.88	17
4	Assam	5.00	2	-	-	-	-	40.02	43	24.24	21
5	Bihar	-	-	11.48	955	-	-	3.06	3	0	0
6	Chhattisgarh	197.49	236	1398.99	1107	295.69	1216	227.29	503	499.43	4837
7	Dadra & Nagar Haveli	-	-	-	-	-	-	4.55	6	0	0
8	Goa	-	-	-	-	-	-	0.22	1	0	0
9	Gujarat	1442.03	8230	2022.50	11053	1019.61	5224	2810.12	11848	4931.39	18461
10	Haryana	-	-	-	-	-	-	0	0	0	0
11	Himachal Pradesh	13.40	2	14.00	2	56.90	120	2.19	2	30.60	33
12	Jammu & Kashmir	408.75	175	1362.87	410	1272.54	535	295.19	106	1102.49	409
13	Jharkhand	1001.60	10752	1422.00	15523	3.00	756	684.25	1703	247.45	135
14	Karnataka	3109.08	3014	1369.31	962	1582.42	1927	853.41	1003	1854.44	1368
15	Kerala	298.76	192	637.30	436	720.73	666	446.74	258	684.80	567
	Ladakh									73.53	13
16	Madhya Pradesh	3360.10	5685	2755.00	2373	5392.05	10857	1759.58	828	1660.72	1582
17	Maharashtra	37.27	822	209.06	7408	658.19	1204	2523.52	1528	567.76	1005
18	Manipur	62.37	65	-	-	25.00	57	235.49	174	102.80	65
19	Meghalaya	4485.43	35016	694.81	1883	470.60	1227	475.91	1193	298.09	112
20	Mizoram	3324.18	1399	5450.68	16278	5295.74	3584	6856.69	4573	6948.28	3529
21	Nagaland	1098.72	48240	693.36	48257	20.39	1	1199.77	771	627.08	282
22	Odisha	1794.44	22231	2457.92	30026	63.19	4337	362.35	17025	883.56	15045
23	Rajasthan	2205.16	2664	508.60	588	789.35	1856	712.22	885	130.16	1091
24	Sikkim	82.11	21	62.56	16	-	-	34.23	27	201.63	46

25	Tamil Nadu	12.50	1609	15.00	1609	1087.1 3	3403	3265.6 7	7327	1210.3 9	6437
26	Telangana	5359.2 3	13065	3111.55	9355	4583.9 9	11861	3218.5 2	11369	5174.3 1	10777
27	Tripura	2216.2 8	1056	580.26	2196	48.02	20	2014.6 2	2234	1695.9 8	569
28	Uttar Pradesh	1.55	4	-	-	-	-	3.37	4	1.92	2
29	Uttarakhand	6.15	2	-	-	81.42	244	32.59	8	85.81	628
30	West Bengal	275.64	2089	573.92	4515	1643.3 4	8393	1526.5 9	4486	2233.7 5	8828
	Total	36790.00	169539	27292.37	165101	29929.00	72992	24221.12	52432	37327.70	88758
